MONTHLY STATEMENT OF CASES FOR THE MONTH OF OCTOBER, 2019 HIGH COURT OF MEGHALAYA

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civil.+					2	CRIMINAL	y of cases which
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rrgets?	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	3(c)
	Number of Officers who participated in the said conference	3(b) ·
	Whether any Statewide/Regional Conference held during the month.	3(a)